

**Title:** Introduction of the State Financial Corporations (Amendment) Bill, 2000.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the State Financial Corporations Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State Financial Corporations Act, 1951."

*The motion was adopted.*

SHRI YASHWANT SINHA: I introduce \*\* the Bill.

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1336 hours

*The Lok Sabha then adjourned for Lunch till Forty-Five minutes  
past Fourteen of the Clock.*

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*\* Published in the Gazettee of India Extraordinary, Part II, Section 2, dt. 31.7.2000*

*\*\* Introduced with the recommendation of the President.*

1448 hours

*The Lok Sabha re-assembled after Lunch at Forty Eight minutes past Fourteen of the Clock.*

*(Mr. Speaker in the Chair)*

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